

## Annexure-5

Name of the corporate debtor: Sainath Texport Limited; Date of commencement of liquidation: 20.02.2019; List of stakeholders as on: 31/03/2019

Sl. No.	Department	Government Details of claim		Details of claim admitted				% share in total amount of claim admitted ? Yes/No	Amount of any mutual dues which may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		No.	Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal					
1	Himachal Pradesh State Electricity Board Limited		18/03/2019	2,31,607	2,31,607	Operational	2,31,607	No	0.02			
2	Assistant Commissioner, State Taxes & Excise, Nalagarh-III		20/03/2019	11,39,21,222	11,39,21,222	Operational	11,39,21,222	No	7.39			
3	Regional Provident Fund Commissioner-II / Recovery Officer		19/03/2019	1,36,43,261	1,36,43,261	Operational	N.A.	N.A.	0.88			
4	Joint Director General of Foreign Trade, Chandigarh		9/3/2019	13,44,34,311.17	13,44,34,311.17	Operational	N.A.	N.A.	8.72			
5	Commissioner of Customs, NS-II, JNCH, Nhava Sheva		20/03/2019	28,71,754	28,71,754	Operational	N.A.	N.A.	0.19	13,54,000		
6	Dy. Commissioner of Income Tax, Panchkula Circle, Panchkula		20/03/2019	1,14,21,610	1,14,21,610	Operational	N.A.	N.A.	0.74			
7	Employee's State Insurance Corporation, Regional Office, Baddi, District Solan (H.P.)		20/03/2019	36,53,641	36,53,641	Operational	N.A.	N.A.	0.24			